

13.06 hrs.

PAPER LAID ON THE TABLE

REVENUE & ANNUAL REPORT OF TUNGA-  
BHADRA STEEL PRODUCTS LTD. FOR  
1973-74

THE DEPUTY MINISTER IN THE  
MINISTRY OF WORKS AND HOUS-  
ING (SHRI DALBIR SINGH): On  
behalf of Shri A. C. George, I beg to  
lay on the Table a copy each of the  
following papers (Hindi and English  
versions) under sub-section (1) of  
section 619A of the Companies Act,  
1956:—

- (1) Review by the Government on  
the working of the Tunga-  
bhadra Steel Products Limited,  
for the year 1973-74.
- (2) Annual Report of the Tunga-  
bhadra Steel Products Limited,  
for the year 1973-74 along  
with the Audited Accounts and  
the comments of the  
Comptroller and Auditor  
General thereon.

[Placed in Library. See No. LT-8812/  
74].

NOTIFICATION UNDER REPRESENTATION  
OF THE PEOPLE ACT, 1950

THE MINISTER OF STATE IN THE  
MINISTRY OF LAW, JUSTICE AND  
COMPANY AFFAIRS (DR. SAROJINI  
MAHISHI): I beg to lay on the Table  
a copy of the Notification No. S.O. 699  
(E) (Hindi and English versions) pub-  
lished in Gazette of India dated the  
6th December, 1974 making certain  
amendments to Schedule VII to the  
Delimitation of Parliamentary and  
Assembly Constituencies Order, 1966,  
under sub-section (2) of section 9 of  
the Representation of the People Act,  
1950. [Placed in Library. See No. LT-  
8813/74.]

MR. SPEAKER: MR. Samar Guha  
wanted to say something. He is not  
here

NOTIFICATION UNDER ESTATE DUTY ACT,  
1953

THE MINISTER OF STATE IN THE  
MINISTRY OF FINANCE (SHRI  
PRANAB KUMAR MUKHERJEE): I  
beg to lay on the Table a copy of Noti-  
fication No. G.S.R. 1324 (Hindi and  
English versions) published in Gazette  
of India dated the 14th December, 1974  
making certain amendment to Notifica-  
tion No. 11/F No. 297/1/72-ED dated  
the 27th March, 1973, under sub-  
section (2) of section 33 of the Estate  
Duty Act, 1953. [Placed in the library.  
See No. LT- 8814/74.]

REVIEW & ANNUAL REPORT OF HINDUS-  
TAN SHIPYARD LTD., VISAKHAPATNAM  
FOR 1973-74 AND REPORT & CERTIFIED  
ACCOUNTS OF SHIPPING DEVELOPMENT

FUND COMMITTEE FOR 1972-73

THE MINISTER OF STATE IN THE  
MINISTRY OF SHIPPING AND  
TRANSPORT (SHRI H. M. TRIVEDI):  
I beg to lay on the Table—

- (1) A copy each of the following  
papers Hindi and English  
versions) under sub-section (1)  
of section 619A of the Compa-  
nies Act, 1956:—
  - (i) Review by the Government  
on the working of the  
Hindustan Shipyards Limited  
Visakhapatnam, for the year  
1973-74.
  - (ii) Annual Report of the  
Hindustan Shipyards Limi-  
ted Visakhapatnam, for the  
year 1973-74 along with the  
Audited Accounts and the  
comments of the Comptroller  
and Auditor General there-  
on. [Placed in library. See  
No. LT-8815/74.]
- (2) A copy of the report and  
Certified Accounts (Hindi and  
English versions) of the Ship-  
ping Development Fund Com-  
mittee for the year 1972-73,  
together with the Audit Re-  
port thereon, under sub-sec-  
tion (6) of section 16 of the